

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &  
IA NO. 1253 OF 2019**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kuma  
Ms. Gitanjali N.Sharma for R-1  
Mr. Tejasv Anand for R-2

**ORDER**

List the matter for hearing on **28.01.2020.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**